

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3124  
ANSWERED ON:11.02.2014  
CYBER CRIMES  
Singh Alias Pappu Singh Shri Uday

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government is aware of the growing incidents of cyber crimes in the country;
- (b) if so, the number of such cases reported and the number of arrests made during the last three years and the current year, State-wise;
- (c) the estimated losses suffered by the Government due to cyber crimes during the said period; and
- (d) the steps taken by the Government to curb cyber crimes in the country along with the international co-operation solicited in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) to (b): The States /UT-wise details of cases registered and person arrested under IT Act and Cyber crime under IPC Section during 2010-2012 are attached at Annexure-I.

(c): As per the information provided by Reserve Bank of India, the total financial losses suffered are to the extent of Rs. 160 crores during the three years viz. 2011-12, 2012-13 and 2013-14 (upto September 2013).

(d): `Police` and `Public Order` are State subjects under the seventh Schedule to the Constitution of India and therefore, the State Governments are primarily responsible for prevention, detection, registration and investigation of cyber crime and for prosecuting the offenders through the machinery of their law enforcement agencies. The Union Government, however, attaches highest importance to the matter of prevention of cyber crime and therefore has issued Advisories to the State Governments/UTs on 16<sup>th</sup> July 2010 and 4<sup>th</sup> January 2012, which is available in the website <http://www.mha.nic.in>. Besides, the Department of Information Technology, Indian Computer Emergency Response Team (CERT-In), Data Security Council of India and Cyber Forensic Labs and various universities are also taking various steps to curb cyber crimes. The efforts of the Government with regard to the fight against cyber crimes/cyber terrorism at the international level are attached at Annexure-II.

Annexure-II referred in reply to part (d) of Lok Sabha unstarred Q.No. 3124 for 11.02.2014

The efforts of the Department of Electronics and Information Technology with regard to the fight against cyber crimes/cyber terrorism at the international level are as follows:

# Active participation in the United Nations Group of Governmental Experts (GGE)

# Active participation in the Council for Security Cooperation in the Asia- Pacific (CSCAP) The Council for Security Cooperation in the Asia-Pacific (CSCAP) is a `non-governmental (second track) process for dialogue on security issues in Asia Pacific.` There are currently twenty member committees of CSCAP (from Australia, Cambodia, Canada, European Union, India, Indonesia, Japan, Malaysia, Mongolia, New Zealand, North Korea, Papua New Guinea, People`s Republic of China, Philippines, Russia, Singapore, South Korea, Thailand, United States of America, and Vietnam) and one observer (from the Pacific Islands Forum).

# Active participation in the deliberations of the UN Commission on crime prevention and criminal justice. Earlier, Ministry of Home Affairs along- with Ministry of External Affairs and Department of Information Technology has participated in First round of India-France Dialogue on Cyber issues held in Paris, France on 24<sup>th</sup> May 2013. In addition, Computer Emergency Response Team (CERT)-In has established security cooperation agreements in the form of MoUs with international security organisations to facilitate exchange of information related to latest cyber security threats and international best practices. CERT-In is a member of Forum of Incident Response and Security Teams (FIRST) and Asia Pacific CERT (APCERT). At present such MoUs have been entered into with: -

- a) Computer Emergency Response Team, US (US-CERT),
- b) Japanese Computer Emergency Response Team Coordination Centre (JP- CERT/CC)
- c) National Cyber Security Centre (NCSC) and Korean CERI (Kr CERT), South Korea,
- d) Computer Emergency Response Team, Mauritius (CERT Mauritius)
- e) Computer Emergency Response Team, Kazakhstan (CERT Kazakhstan)